

HIGH COURT OF SIKKIM

Format for Annual Compilation of Data:

Cases Instituted and Disposed in the year, 2025

Name of the Court	Cases brought forwarded from the previous year (Nos.)(Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases(Nos.) (Civil/Criminal)			Pending cases(Nos.)		
	CIVIL	CRL.	(civ.+Crl.)	CIVIL	CRL.	(civ.+Crl.)	CIVIL	CRL.	Civ+Crl.)	CIVIL	CRL.	(civ.+Crl.)
HIGH COURT OF SIKKIM	142	64	206	162	69	231	120	50	170	184	83	267

Strength of Judges(As on 31st December,2025)

Total Sanctioned Strength(II Qtr.)	Total Workind Strength (II Qtr.)	Vacancy
03	03	00

Annexure – III

Status of cases in terms of pendency(As on 31st December,2025)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 Yrs.	More than 1 & Less than 2 Yrs.	More than 2 Yrs.	More than 5 Yrs.	Upto 1 Yrs	More than 1 & Less than 2 Yrs.	More than 2 Yrs.	More than 5 Yrs.
2025	112	34	29	09	82	01	---	--

Bifurcation of Pending cases (As on 31st December, 2025)

CIVIL		CRIMINAL		(Civ.+Crl)	(Civ.+Crl)
Ready (Complete) Matters	Not ready (complete) Matters	Ready (Complete) Matters	Not ready (complete) Matters	Ready (Complete) Matters	Not ready (complete) Matters
103	81	35	48	138	129



31/01/2026
 Additional Registrar-cum-Sr. Reader
 High Court of Sikkim
 Gangtok